

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

LOK SABHA  
UNSTARRED QUESTION NO. 2974  
TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2015

DREDGING AT PORTS

2974. SHRI FEROZE VARUN GANDHI:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether dredging is carried out throughout the year in major ports in the country;
- (b) if so, the details thereof along with the expenditure incurred thereon during each of the last three years and the current year, port-wise;
- (c) whether the ships were frequently grounded at certain ports particularly at Kolkata port even after round the year dredging;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the steps being taken by the Government to minimize the grounding of ships at major ports in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

- (a)&(b):Yes, Madam. Dredging is carried out by Major Ports as per their requirement. The detail of expenditure incurred by Major Ports during last three years and current year is enclosed at **Annexure-I**.
- (c)&(d):No, Madam. However, a few incidents of grounding are reported at Kolkata Port due to the narrow and meandering nature of the cross currents and due to sudden breakdown of ship's machinery.
- (e) Regular hydrographical survey of the shipping channel is carried out to avoid any grounding due to sudden change in the depth. The pilots in the Major Ports are well trained and have been provided with modern electronic gadgets for precision navigation for minimizing the risk of grounding of ships.

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**ANNEXURE Referred to in the Reply Given in Part (b) of Lok Sabha Unstarred  
Question No. 2974 for answer on 6<sup>th</sup> August, 2015.**

Expenditure incurred by Major Ports in dredging in last three years and the current year, port wise

| Ports                          | Expenditure incurred (In Crores) |         |   |                             |
|--------------------------------|----------------------------------|---------|---|-----------------------------|
|                                | 2012-13                          | 2013-14 | 2014-15   | 2015-16<br>(upto June 2015) |
| Kolkata Port Trust             | 405.43                           | 425.21  | 483.79  | 116.75                      |
| Paradip Port Trust             | 37.70                            | 82.02   | 106.31  | 16.05                       |
| Visakhapatnam Port trust       | 24.67                            | 243.28  | 191.34  | 10.47                       |
| Kamarajar Port Limited         | 52.88                            | 63.44   | 8.9   | 10.36                       |
| Chennai Port Trust             | 16.05                            | 10.88   | 9.25  | 1.98                        |
| V. O. Chidambaranar Port Trust | NIL                              | NIL     | NIL   | NIL                         |
| Cochin Port Trust              | 110.96                           | 137.90  | 135.44  | 46.36                       |
| New Mangalore Port Trust       | 50.94                            | 44.85   | 51.53   |                             |
| Mormugao Port Trust            | 39.34                            | 53.26   | 31.51   | 32.50                       |
| Mumbai Port Trust              | NIL                              | 30.36   | 126.47 (The contract is for three years i.e. from 2014-15 to 2016-17) |                             |
| Jawaharlal Nehru Port Trust    | NIL                              | NIL     | 53.79   | ---                         |
| Kandla Port Trust              | 100.94                           | 170.59  | 121.23  | 29.34                       |

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